

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

Application of

Applicant(s):  
Advocate for  
Applicant(s) :

Respondent(s) :  
Respondent (s) :

Notes of the registry	Orders of the Tribunal
<p><i>vakalatma&amp; Reply filed part C 22-12-14.</i></p>	<p><b>OA No. 290/00260/14</b> <b>Date of Order : 11/12/2014</b></p> <p>Ms Monika Tak present for the applicant. Mr Aditya Singhi present for the respondents.</p> <p>Counsel for the applicant submits that the applicant has received the salary for the period 7<sup>th</sup> April, 2012 to 2<sup>nd</sup> June, 2012, therefore, she does not want to press this OA.</p> <p>In view of submission made by counsel for the applicant, OA is dismissed.</p> <p><i>Meenakshi Hooja</i> [ Meenakshi Hooja ] Administrative Member</p> <p><i>Justice K.C.Joshi</i> [Justice K.C.Joshi] Judicial Member</p>

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Right  
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